

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

Appeal No.-124/252/ND/2022

**IN THE MATTER OF:**

ACIT, Circle 19(1) New Delhi

....Applicant

**Vs.**

ROC (RMPL Marketing Pvt. Ltd.)

.....Respondent

**SECTION**

U/s 252

Order delivered on 16.11.2022

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Puneet Rai, Adv. (Sr. St. Counsel) along with  
Mr. Nikhil Jain, Adv.

For the Respondent :

**ORDER**

We have heard Ld. Counsel for the Income Tax Department. They sought 4 weeks' time for paper publication in the matter. RoC is also directed to appear on the next date of hearing. List the matter on **19.12.2022**.

-sd-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

Amit Tiwari

-sd-

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**